

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3708  
ANSWERED ON:18.04.2000  
NATIONAL CRIME RECORDS BUREAU  
C. KRISHNAN

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government propose to set up National Crime Records Bureau;
- (b) if so, the details thereof;
- (c) if not, the reason therefor; and
- (d) the time by which it is likely to be set up ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

( SHRI I.D. SWAMI )

(a) to (d): The National Crime Records Bureau (NCRB) has already been set up vide the Government Resolution dated 11.03.1986. The objectives of the NCRB are as under :-

- (i) to function as a clearing house of information on crime and criminals, including those operating at national and international levels, so as to assist the investigators and others in linking crimes to their perpetrators;
- (ii) to store, coordinate and disseminate information on inter-state and international criminals;
- (iii) to collect and process crime statistics at the national level ;
- (iv) to receive from and supply data to penal and correctional agencies;
- (v) to coordinate, guide and assist the functioning of the State Crime Records Bureaux;
- (vi) to provide training facilities to personnel of the Crime Records Bureaux; and
- (vii) to evaluate, develop and modernise Crime Records Bureaux.